

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1797
TO BE ANSWERED ON 27.07.2018**

STATUS OF PERMANENT EMPLOYEES TO AWWs/HELPERS

1797 SHRIMATI NEELAM SONKER:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of Anganwadi workers and helpers working in the country, State/UT-wise;
- (b) Whether Anganwadi workers/helpers have been entrusted with several responsibilities such as pulse polio, census, women and child malnutrition etc., but they have not been given the status of permanent employees till date and their honorarium is also very less and if so, the details thereof;
- (c) whether the Government propose to give status of permanent employee to the Anganwadi workers/helpers and to increase their honorarium and to provide them facilities similar to the permanent employees;
- (d) if so, the details thereof and the time by which it is likely to be implemented; and
- (e) if not, the reasons therefor?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF WOMEN
AND CHILD DEVELOPMENT
(Dr. VIRENDRA KUMAR)**

- (a) A statement showing the total number of Anganwadi workers and helpers working in the country, State/UT-wise is at **Annexure-I**.
- (b) to (e) The Anganwadi workers/helpers have been appointed to implement the Anganwadi Services scheme (ICDS scheme) which consists of the health components also. This Ministry has been requesting all the States/UTs not to entrust any other work to the above functionaries to ensure their focussed attention on the assigned work.

Anganwadi Workers (AWWs) & Anganwadi Helpers (AWHs) are honorary workers who are paid monthly honoraria as decided by the Government from time to time. The present monthly rate of honoraria paid to the AWWs and AWHs since 01.04.2011 is Rs. 3000/- and Rs. 1500/- respectively. The monthly honorarium paid to AWWs of Mini-AWCs since 04.07.2013 is Rs. 2250/-. Enhancement in the rate of honorarium is a continuous process.

This Ministry has been urging the States/UTs to consider the enhancement of honorarium of Anganwadi Workers/Helpers from their own resources as additional honorarium. As a result, many States/UTs

have enhanced the honorarium of these functionaries from their resources as per details given in **Annexure II**.

The Government of India is conscious about the voluntary efforts made by these functionaries and has been doing its best for their welfare. Some of the facilities extended to AWWs and AWHs, besides the honorarium, are listed below:

- 20 days annual leave.
- Paid leave on maternity for a period of 135 days for a maximum of two occasions.
- 45 days paid absence on abortion/miscarriage for one occasion.
- Award for AWWs at the National and State level.
- Uniform to AWWs and AWHs.
- 50% reservation in recruitment of Supervisors:
- Insurance cover under `Anganwadi Karyakartri Bima Yojana, Pradhan Mantri Suraksha Bima Yojana and Pradhan Mantri Jeevan Jyoti Bima Yojana to the covered beneficiaries.

In view of the very nature of the role of Anganwadi Workers/Helpers in the ICDS Scheme, it is not feasible to declare them as Government employees or extend them the benefits as admissible to employees of the Government. Moreover, in a ruling of 07.12.2006 in Civil Appeal No. 4853-4957 of 1998 – State of Karnataka & Ors. Vs. Ameerbi & Ors. the Hon'ble Supreme Court of India has also held that Anganwadi Workers/Helpers do not hold any civil post.

Statement referred to in part (a) of the Lok Sabha US Q No.1797 by for 27.07.2018

Number of Anganwadi Workers and Helpers Working in the Country for 31st March 2018

Sl. No.	State/UT	No. of AWWs		No. of AWHs	
		Sanctioned	In-position/ Working	Sanctioned	In-position/ Working
1	Andhra Pradesh	55607	53951	48768	44828
2	Telangana	35700	33575	31711	28820
3	Arunachal Pradesh	6225	6225	6225	6225
4	Assam	62153	62153	56728	56728
5	Bihar	115009	88174	107894	81130
6	Chhattisgarh	52474	49253	46660	42366
7	Goa	1262	1208	1262	1153
8	Gujarat	53029	51595	51229	48710
9	Haryana	25962	25347	25450	24891
10	Himachal Pradesh	18925	18716	18386	18131
11	Jammu & Kashmir	31938	28707	31938	29599
12	Jharkhand	38432	35424	35881	33117
13	Karnataka	65911	63186	62580	59026
14	Kerala	33318	33102	33189	32953
15	Madhya Pradesh	97135	97133	84465	84465
16	Maharashtra	110486	107170	97475	92179
17	Manipur	11510	10274	9958	9497
18	Meghalaya	5896	5895	4630	4628
19	Mizoram	2244	2244	2244	2157
20	Nagaland	3980	3455	3980	3455
21	Odisha	74154	69625	63738	60168
22	Punjab	27314	26462	26074	24772
23	Rajasthan	62010	58744	55806	52257
24	Sikkim	1308	1289	1308	1285
25	Tamil Nadu	54439	38827	49499	35154
26	Tripura	10145	9911	10145	9911
27	Uttar Pradesh	190145	173383	167855	150543
28	Uttarakhand	20067	19056	14947	13906
29	West Bengal	119481	107514	119481	101651
30	A & N Islands	720	720	689	689
31	Chandigarh	500	465	500	433
32	Delhi	11150	9796	11150	10744
33	Dadra & N Haveli	302	302	247	233
34	Daman & Diu	107	102	107	102
35	Lakshadweep	107	107	96	96
36	Puducherry	855	855	855	855
	Total	1400000	1293945	1283150	1166857

Annexure-II

Statement referred to in part (c) of the Lok Sabha US Q No.1797 by for 27.07.2018

**Statement indicating additional honorarium given by the States/UTs
to AWWs/AWHs from their own resources****(As on 30.06.2018)**

S. No.	States/UTs	Additional honorarium given by States/UTs (In Rs.)	
		Anganwadi Workers (AWW)	Anganwadi Helper (AWH)
1.	Andaman & Nicobar	3000	2500
2.	Andhra Pradesh	1200	700
3.	Arunachal Pradesh	Nil	Nil
4.	Assam	2000	1000
5.	Bihar	750	375
6.	Chandigarh	2000	1000
7.	Chhattisgarh	2000	1000
8.	Dadra Nagar Haveli	1000	600
9.	Daman & Diu	1000	600
10.	Delhi	6678	3339
11.	Goa	3062-11937*	3000-6000*
12.	Gujarat	3300	1700
13.	Haryana	7286-8429*	4215
14.	Himachal Pradesh	1750	900
15.	Jammu & Kashmir	600	340
16.	Jharkhand	1400	700
17.	Karnataka	5000	2500
18.	Kerala	2000	2000
19.	Lakshadweep	3000	2000
20.	Madhya Pradesh	7000	3500
21.	Maharashtra	2000	1000
22.	Manipur	100	50
23.	Meghalaya	Nil	Nil
24.	Odisha	1000	500
25.	Puducherry	600	300
26.	Punjab	2600	1300
27.	Rajasthan	1724-1736*	1065
28.	Sikkim	2225	1500
29.	Uttarakhand	3000	1500
30.	West Bengal	1300	1300
31.	Uttar Pradesh	1000	500
32.	Nagaland	Nil	Nil
33.	Mizoram	294-306*	150
34.	Tamil Nadu	6750 (that includes pay-2500, GP-500, & DA-3750)	4275 (that includes pay-1500, GP-400, & DA-2375)
35.	Telangana	10500	6000
36.	Tripura	2865	1924